

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 266 OF 2019 &
IA NO. 1272 OF 2019**

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Torrent Power Limited ... Appellant(s)
Vs.
Aarvee Denims and Exports Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwln Ramanathan

Counsel for the Respondent(s) :

ORDER

Appearance/objections/reply of Respondents, if any, shall be filed within six weeks.

List the matter on **05.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**